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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 19/2016, IA 20/2016, IA 21/2016, 22/2016
TP No. 122/397-398, 58-59, 235(2), 237(b)/NCLT/AHM/2016 (New)
CP No. 27/397-398, 58-59, 235(2), 237(b)/CLB/MB/2016 (Old)**

Coram:

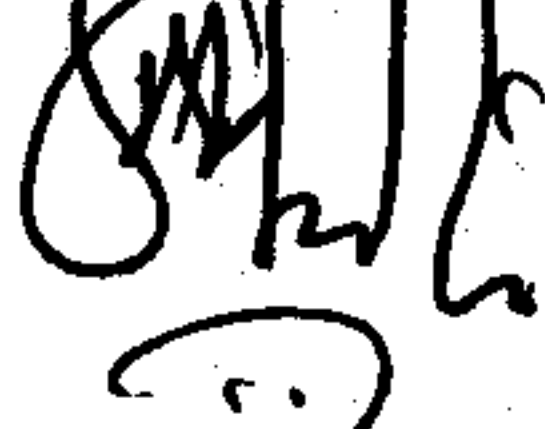

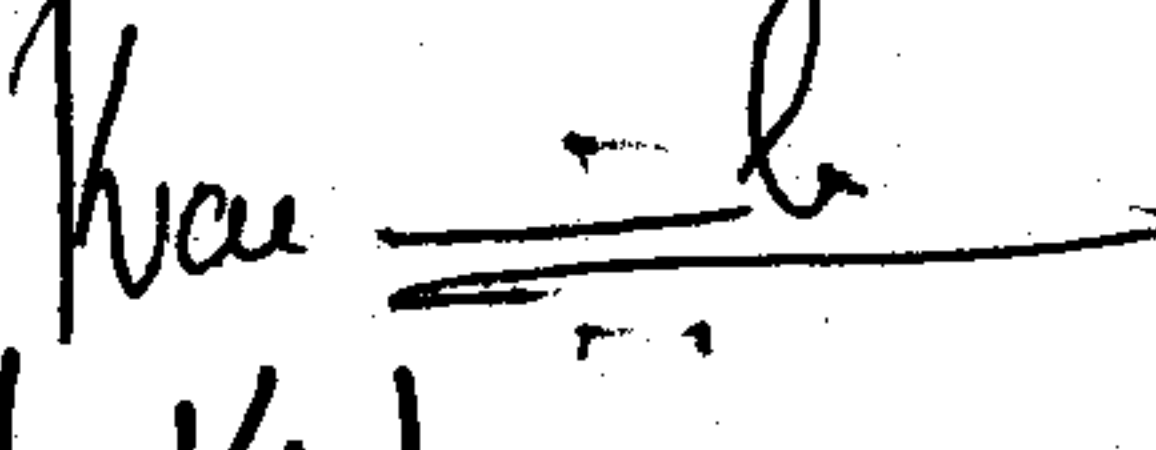

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

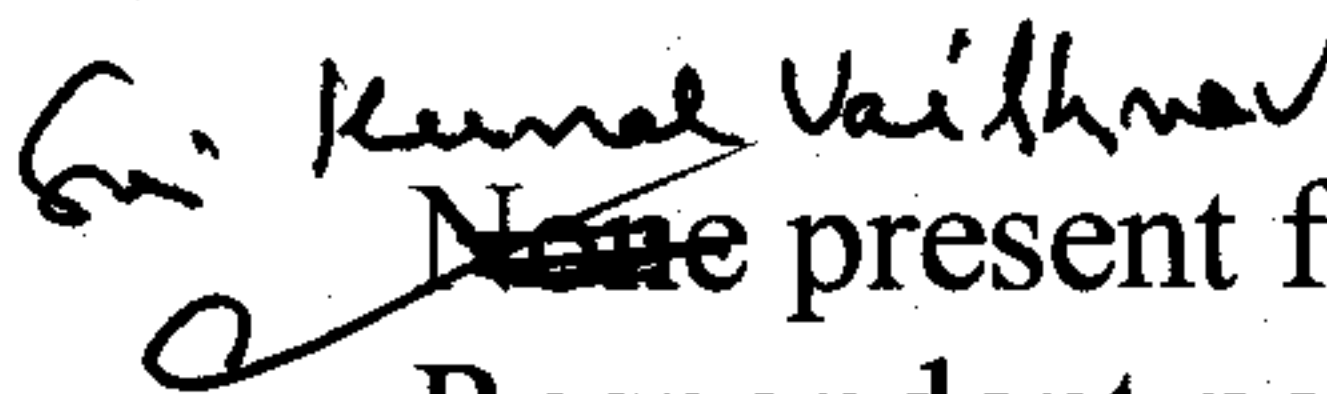
Name of the Company: Alliance Industries Ltd.
V/s.
Peoples International and Services Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398, 58-59, 235(2), 237(b) of the
Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Amalpushp Shrotri	Adv.	Res.No. 2	
2.	L. J. Golani	Adv.	Res.	
3.	Kunal P Vaishnav	Advocate	Petitioners	
4.	Vivek H Shah	Adv.	Petitioners	

ORDER

 ~~None~~ present for Petitioner. Learned Advocate Mr. Amalpushp Shrotri present for Respondent no. 2. Learned Advocate Mr. L J Golani present for Respondents 4, 5 and 8.

Heard both sides.

List the matter on 20.04.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of April, 2017.